

C. P. No.602 of 2016

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of : Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of: **S.R. Green House Limited**, a company incorporated under the Companies Act 1956, having its registered office at Lords Appartment, Rajarhat, 4th Floor, Chinar Park Crossing, Kolkata-700 157.

..... COMPANY

And

In the Matter of:

Balageria Central Co-operative Bank Ltd., a co-operative bank formed under the West Bengal Co-operative Societies Act, having its head office at Contai, Police Station-Contai, District Purba Medinipur, West Bengal, Pin-721401, through its Chief Executive Officer, Sri Santanu Chaki;

..... PETITIONING CREDITOR

Notification to the Official Liquidator of winding up order.

**To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.**

Order pronounced on 27.11.2017 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **S.R. Green House Limited**
2. Registered office of the Company : Lords Appartment, Rajarhat, 4th Floor, Chinar Park Crossing, Kolkata-700 157.
3. Petitioner's Advocate : MR. MADAN MOHAN ROY, Advocate,
C/o. Pallab Samajdar, Advocate,
7C, K.S. Roy Road, Basement,
Kolkata-700001
&
Bar Association, Room No.15,
High Court, Calcutta,
Kolkata-700001.
4. Date of presentation of the petition: 30.06.2016.

Dated this 14th December, 2017.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

C. P. No.602 of 2016

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of : Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of: **S.R. Green House Limited**, a company incorporated under the Companies Act 1956, having its registered office at Lords Apartment, Rajarhat, 4th Floor, Chinar Park Crossing, Kolkata-700 157.

..... COMPANY

And

In the Matter of:

Balageria Central Co-operative Bank Ltd., a co-operative bank formed under the West Bengal Co-operative Societies Act, having its head office at Contai, Police Station-Contai, District Purba Medinipur, West Bengal, Pin-721401, through its Chief Executive Officer, Sri Santanu Chaki;

..... PETITIONING CREDITOR

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

Order pronounced on 27.11.2017 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **S.R. Green House Limited**
2. Registered office of the Company : Lords Apartment, Rajarhat, 4th Floor,
Chinar Park Crossing, Kolkata-700 157.
3. Petitioner's Advocate : MR. MADAN MOHAN ROY, Advocate,
C/o. Pallab Samajdar, Advocate,
7C, K.S. Roy Road, Basement,
Kolkata-700001
&
Bar Association, Room No.15,
High Court, Calcutta,
Kolkata-700001.
4. Date of presentation of the petition: 30.06.2016.

Dated this 14th December, 2017.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.